

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No.208  
**CP(IB)/74(AHM)2023**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Imdadali M Momin

.....Applicant

Vs.

Pellucid Lifesciences Private Limited

.....Respondent

**Order delivered on 07/07/2023**

**ORDER**

Due to administrative exigency, by order adjourned to 30.08.2023.

-SD-

HANIF SHAIKH  
(COURT OFFICER)